

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ SMT REKHA N. PANDHARE
COURT 40 ADDL SESSIONS JUDGE
Criminal Cause List Dated 24-09-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<u>ARGUMENTS</u>				
1	POCSO SPL CASE	100038/2014	The State Mulund P.S Vs Vijaykumar Avad Narayan Sharma	
<u>JUDGMENT</u>				
2	POCSO SPL CASE	100058/2016	THE STATE OF TILAK NAGAR POLICE STATION. Vs MADHUKAR SUKDOJI PAWAR.	
<u>ARGUMENTS</u>				
3	POCSO SPL CASE	1000584/2018	The State of Ghatkopar Police Station Vs Bablu Mitthn Gurjar and others	PP
<u>HEARING</u>				
4	POCSO SPL CASE	100402/2016	KHERWADI POLICE STATION. Vs SHYAMSUNDER PRAKASHCHANDRA MISHRA AND ANOTHER 01	
5	POCSO SPL CASE	100379/2019	The State of Maharashtra - Shivaji Nagar Police Station Vs Mohd. Munajir Mohd. Murtujha Ansari	PP
6	POCSO SPL CASE	100406/2019	The State of Maharashtra - Nagpada Police Station Vs Javed Abdul Razzak Shaikh	PP
<u>STATEMENT US 313 CR.P.C.</u>				
7	POCSO SPL CASE	100073/2016	THE STATE OF CUFFE PARADE POLICE STATION. Vs MANOHAR BABAN SHINDE.	
8	POCSO SPL CASE	100248/2017	CHEMBUR POLICE STATION Vs NIKHIL ASHOK BHOLE	
<u>EVIDENCE PART HEARD</u>				

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9	POCSO SPL CASE	100212/2014	The State Shivaji Nagar P.S Vs Abdul Ahad Akbar Ali Choudhary	
10	POCSO SPL CASE	100238/2015	The State Chembur Police Station Vs Puran Balbahadur Singh	
11	POCSO SPL CASE	100544/2015	The State of D.B.Marg Police Station Vs RINKU RAMBABU ROY.	
12	POCSO SPL CASE	100019/2016	The State of Nehru Nagar Police Station. Vs SURESH UTTAM HIWALE.	
13	POCSO SPL CASE	100095/2016	THE STATE OF DHARAVI POLICE STATION. Vs SANJAY RAJAN KURIL	
14	POCSO SPL CASE	100114/2016	THE STATE OF SHIVAJI NAGAR POLICE STATION. Vs MOHD. KASIM RIYASATALI SHAIKH.	
15	POCSO SPL CASE	100402/2017	The State Antop Hill Police Station Vs Manoj Lalbabu Mehto	
(Main Matter REMAND APPL POCSO/0100584/2017)				
16	POCSO SPL CASE	1000358/2018	The State of Dadar Police Stn. Vs Anil Mukesh Kharwa	z
17	POCSO SPL CASE	1000557/2018	The State of Wadala T.T. Police Station Vs Aabid Abdul Rashid Shaikh and Others	PP
<u>COMPLIANCE</u>				
18	POCSO SPL CASE	100341/2015	The State of Vinoba Bhawe Nagar Police Station Vs Soheb Ibnehasan Ansari	

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19	POCSO SPL CASE	100197/2016	THE STATE OF WORLI POLICE STATION. Vs PIR MOHAMMED VAKIL ABBASI	
20	POCSO SPL CASE	100464/2016	MARINE DRIVE POLICE STATION. Vs VIJAYKUMAR BADRIPRASAD GUPTA	
<u>REPLY/SAY</u>				
21	POCSO SPL CASE	100666/2018	The State of R.A.K. Road Police Station Vs Ramesh Sakharam Jadhav	PP
<u>APPEARANCE</u>				
22	REMAND APPL POCSO	100503/2020	STATE GOVERNMENT Vs Irshad @ Pichchi Asgar Ali	
23	REMAND APPL POCSO	100504/2020	STATE GOVERNMENT Vs Vaibhav Sanjay Shigvan	
24	REMAND APPL POCSO	100506/2020	The State of Maharashtra through Shivaji Nagar Police Station, Mumbai. Vs Davood Rahim Surve	PP
25	REMAND APPL POCSO	100507/2020	The State of Maharashtra Through Mulund Police Station Vs Mahadev Laxman Subane	PP
26	REMAND APPL POCSO	100512/2020	STATE GOVERNMENT Nagpada P.Stn. Vs Vikcy Gopal Thapa	
27	REMAND APPL POCSO	100530/2020	The State of Maharashtra thorough Mulund Police Station, Mumbai Vs Kiran Mohan Sathe	PP
28	REMAND APPL POCSO	100554/2020	STATE GOVERNMENT OF GHATKOPAR POLICE STATON, MUMBAI Vs KULDEEP AMRITLAL JOSHI	PP